

**PROCEEDINGS OF THE DISTRICT & SESSIONS COURT,  
BENGALURU RURAL DISTRICT, BENGALURU**

Subject : Promotion to the posts of Sheristedars.

- Read:
1. Karnataka Subordinate Courts (Ministerial and other posts).
  2. Final seniority list of the officials working in the cadre of First Division Assistants in this District as on 01.01.2017.
  3. G.O.No.DPAR 22 SBC 79 dated 30.08.1979 r/w G.O.No. DPAR 21 SBC 97 dated 03.02.1999 and dated 13.04.1999.
  4. Office note and orders passed thereon.

<> <> <>

**ORDER NO. ADM/55/2011(15)  
BENGALURU, DATED 25<sup>th</sup> DAY OF FEBRUARY, 2020**

The following First Division Assistants working in this unit are promoted temporarily to officiate as Sheristedars in the pay scale in Grade Rs.37900-950-39800-1100-46400-1250-53900-1450-62600-1650-70850 and posted to the courts noted against their name at column No.4, in the interest of public service to take effect from 02.03.2020.

Sl. No.	Name & Designation of the official Sriyuth/ Smt.	Court in which working at present	Court to which posted
1	Mirza Ghousia Naaz	Senior Civil Judge and J.M.F.C., Anekal.	Senior Civil Judge and J.M.F.C., Anekal (Vacant post)
2	Sundaramma B.	Prl. Civil Judge & J.M.F.C., Devanahalli.	Prl. Civil Judge & J.M.F.C., Devanahalli. (Vacant post)
3	Kiran B.N.	Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. (Vacant post)
4	Shivakumar M.	VI Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vacant post)

  
 (V. Srishananda)  
 Principal District & Sessions Judge,  
 Bengaluru Rural District,  
 Bengaluru

**Copy forwarded for information and necessary action to:**

1. Hon'ble High Court of Karnataka, Bengaluru.
2. The Senior Civil Judge & JMFC, Anekal.
3. The Prl. Civil Judge & JMFC, Devanahalli.
4. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.
5. Accounts branch of this office.
6. Proceedings file.
7. Official concerned.
8. Office copy.